THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) The Ministry of Tourism is not aware of any such institution/organisation.

(b) to (e) Do not arise.

Toklai Experimental Station, Jorhat

2789. SHRI NAGEN SAIKIA: Will the Minister of COMMERCE be pleased to state:

- (a) what is the number of employees at present in the Toklai Experimental Station of Jorhat run by the Tea Research Association;
- (b) whether there is any other station of the kind in the country; and
- (c) whether there is any proposal to take over this station?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Total number of employees at Toklai Experimental Station is 392.

- (b) Other institutions which undertake research on tea are located at Kurseong and Coonoor.
 - (c) No, Sir.

World Bank aid for public sector

2790. SHRI SANTOSH KUMAR SAHU: Will the Minister of FINANCE be pleased to state:

- (a) what is the total amount of aid received by Government from the World Bank during the last three years for investment in public sector; and
- (b) whether any aid is likely to be received during the remaining period of the current year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The World Bank fiscal year extends from 1st July to 30th June. During the fiscal years 1984, 1985 and 1986, the World Bank Group has approved loans/credits to India totalling US \$ 7437. 6 million. Of this US \$ 3202. 7 million was to public sector undertakings.

During the fiscal year 1987 to date the World Bank Group has approved loans/ 5—816RSS/86

credits amounting to about \$ 550 million. A number of projects are under various stages of negotiation, and it would not be possible to indicate the amount of credit/ loan that is likely to be finalised during the balance period of the current fiscal year.

Abolition of anti-dumping duty on PFY

2791. SHRI PRAMOD MAHAJAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that anti-dumping duty on Polyester Filament Yarn has been abolished recently;
 - (b) if so, what are the reasons therefor; and
- (c) what will be the loss in revenue due to this abolition?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) and (b) There is no antidumping duty as such on Polyester Filament Yarn. The basic customs duty on PFY was reduced from 200% ad valorem plus Rs. 15 per kg. to 200% ad valorem with effect from 18th June, 1986, to create a salutary effect on the prices of indigenous PFY.

(c) The loss of revenue on account of the above duty reduction is estimated to be of the order of Rs. 3 crores in the financial year 1986-87.

Grant of bonus to the workers of Akbar Hotel, New Delhi

2792. SHRI T. R. BALU: Will the Minister of TOURISM be pieased to state:

- (a) what has been the profit/loss. of Akbar Hotel, New Delhi during the last three years, yearwise;
- (b) what has been its profit/loss account during the current financial year; and
- (c) whether any bonus was paid to the employees of Akbar Hotel, New Delhi this year; if so, what are the details thereof?